

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO):** (a) Twenty times.

(b) No, Sir.

#### **Housing of Railway Employees**

**\*64. SHRI R. K. MHALGI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to lease out the railway land adjoining the railway lines and yards to the railway employees to construct their own houses;

(b) if so, the details thereof; and

(c) if not, what are the plans for making adequate arrangements for housing the railway employees?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF):**

(a) No, Sir.

(b) Does not arise.

(c) Railways build their own quarters for housing their staff, based on the requirements at various stations and depending upon availability of funds.

#### **Session in South**

**\*65. SHRI AMAR ROY PRADHAN:  
SHRI K. LAKKAPPA:**

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government have any intention or any proposal to hold the Parliament Session in South; and

(b) if so, the details thereof and the action so far taken by Government in this regard?

**THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI BHISHMA NARAIN SINGH):** In March 1980, 433 Members of Parliament submitted a representation to the Prime Minister requesting that the next session of Parliament be held at Bangalore. The feasibility of the proposal to hold a session of Parliament annually at Bangalore is under consideration of Government.

#### **Raid on the Houses of Railway Employees for foreign Tickets and Warrants**

**\*66. SHRI DINEN BHATTACHARYA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a raid in the houses of some employees of Patna Junction and Danapur of Eastern Railway about forged tickets and warrants etc;

(b) if so, when and how many forged tickets etc. have been received;

(c) what is the estimated loss of earnings of Patna Junction during the past three years;

(d) how many railway employees both Gazetted and non-Gazetted are involved in the case and whether enquiries in connection with acquisition of assets disproportionate to their income have been completed;

(e) if so, with what result; and

(f) what steps Government have taken to ensure that enquiries are impartial and not influenced by officers and all the facts are brought to light?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):**

(a) Yes Sir.

(b) The House searches were conducted on 29-12-79 and 29-1-1980. No forged railway ticket was recovered, but 8 Railway Warrants bearing stamps of Criminal Investigation Department, Intelligence Branch, Bihar and Bihar Military Police Bat-